390 RO (1979)

Year. February 2022.

Declaration of Assets and Liabilities

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Dependant-1 Name	_
(i)	Cash	20,000/-	Dependant-2 Name Dependant-3 Etc. Name	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	10,00,000/- (Saving and FD)		
(iii)	Bonds, Debentures and Shares in companies	Shares in different companies: - 4,20,000/- (Current Value) Mutual Funds: -1,60,000/- (Current Value)		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Kotak ULIP: - 3,50,000/- (Current Value) LIC: - 18,000/- (Total paid premium)	N.A	
(v)	Motor Vehicles (details of make, etc.)	NIL		
(vi)	Jewellery (give details of weight and value)	Gold Chain: - 20 grams		
(vii)	Other assets, such as values of claims / interests	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			NI	L	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on February 2022
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Acknowledgement No: 874204470221121 Financial Year: 2021-22 PAN No: CGCPK1097B
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NITT
	(iii) Sales Tax [Only in case of proprietary business]	NIL
	(iv) Property Tax	

C. Personal Detail

GPF/CPF/PRAN No. : 110124056533 M (M/F)Gender Date of Birth 0 (DD/MM/YYYY) Class/Group В (A/B/C) Cadre Bihar Legislative Assembly Secretariate Service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Patna

I hereby declare that the above details are true to the best of my knowledge and belief

	Signature Manish Kuman
	Name of Employee: Manish Kumar
Place:Patna	Designation:Library Assistant
Date: 3.2.2022	Department:Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.